

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

ITEM No.12

**I.A No.. 576, 590, 599, 600, 630, 680, 685
671, 763, 790, 795, 852, 871/2023 & 41, 100,
111, 194, 244, 296, 303, 348, 365, 366,
419, 485, 535/2024 in
C.P. (IB) No.72/BB/2021**

IN THE MATTER OF:

M/s. Ace Enviro Tech Pvt., Ltd., ... Petitioner
Vs.
M/s. Tarun Realtors Private Limited ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 23.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Respondent : Ms. Jaithra Narayan
For IRP : Shri Venkata Subbarao Kalva

ORDER

1. Heard the Learned IRP and Learned Counsel for the Respondent.
2. The Ld. IRP stated that the copy of the order of the Hon'ble NCLAT staying the CIRP proceedings on the present case is filed along with the Progress report.
3. The Respondent Counsel stated that the appeal is pending before the Hon'ble NCLAT and stay is continuing.
4. Considering the above, list the C.P along with IAs on **06.09.2024**.

**Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**Sd/-
(T.KRISHNAVALLI)
MEMBER (JUDICIAL)**